

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-08/2017/11043/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the th 15 November, 2023.

Sub:- **Leave without pay.**

Ref:- Your letter No. FCB/15/Admin/2023/1066 Dated 02.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **one day leave without pay on 02.11.2023**. The Counsellor, Family Court, Barpeta will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-08/2017/11044-11045/A, dated , 15-11-23

Copy to:

1. The Principal Accountant General (A&E), Assam.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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